

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

109. I.A. 3295/2022

In

C.P.(IB)-579(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.04.2024**

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Co. Ltd.

V/s.

M/s. Birla Cotysn (India) Ltd.

Appearance

For Applicant : Adv. Rohan Agrawal

For Respondent : Adv. Prasharna Agarwal i/b. Adv. Dhananjaya Sud

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 3295/2022

Heard both sides at some length. One last and final opportunity is given to resolve the issue, failing which matter would be decided on the next date of hearing. List on **07.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)